

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BKS LEATHER EXPORTS PRIVATE LIMITED

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>BKS LEATHER EXPORTS PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	21/05/2010
3.	Authority under which corporate debtor is incorporated / registered	Registered of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19115WB2010PTC148843
5.	Address of the registered office and principal office (if any) of corporate debtor	AA-5, PRAFULLA KANAN, SIVAYAN APARTMENT KRISHNAPUR (W) KOLKATA 700101, WB
6.	Insolvency commencement date in respect of corporate debtor	29.06.2022
7.	Estimated date of closure of insolvency resolution process	<b>26.12.2022</b>
8.	Name and registration number of the insolvency professional acting as interim resolution professional	PRATAP MUKHERJEE IBBI/IPA-001/IP-P02515/2021-2022/13851
9.	Address and e-mail of the interim resolution professional, as registered with the Board	27A, Bhattacharjee Para Road, Paschim Barisha, P.O.. Thakurpukur, Kolkata-700063, West Bengal Email : pratapmukherjee62@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	27A, Bhattacharjee Para Road, Paschim Barisha, P.O.. Thakurpukur, Kolkata-700063, West Bengal Email : pratapmukherjee62@gmail.com
11.	Last date for submission of claims	<b>13.07.2022</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. N.A. 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> Physical Address: NIL

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **BKS Leather Exports Private Limited** on **29.06.2022**.

The creditors of BKS Leather Exports Private Limited are hereby called upon to submit their claims with proof on or before **13<sup>th</sup> July 2022** to the interim resolution professional at the address mentioned against entry No. 10.

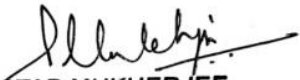
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class NIL in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 01.07.2022

Place : Kolkata

  
**PRATAP MUKHERJEE**  
**INSOLVENCY PROFESSIONAL**  
**REGN NO: IBBI/IPA-001/IP-P-02515/2021-22/13851**

PRATAP MUKHERJEE  
INTERIM RESOLUTION  
PROFESSIONAL IBBI/IPA-001/IP-  
P02515/2021-2022/13851  
27A, Bhattacharjee Para Road,  
Paschim Barisha,  
P.O.. Thakurpukur,  
Kolkata-700063, West Bengal  
Email: pratapmukherjee62@gmail.com  
Cell: 9433169214 /9674795648